

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2747
ANSWERED ON 11.12.2024

Survey of Coal Vulnerable Areas

†2747. **Shri Devesh Chandra Thakur:**

Will the Minister of **COAL** be pleased to state:

- (a) whether the Government has recently conducted any survey in each subsidiary unit of Coal India Limited (CIL) to find out the total number of families living in coal vulnerable areas;
- (b) if so, the details thereof, subsidiary unit-wise;
- (c) the number of families rehabilitated including the expenditure incurred thereon during each of the last three years, subsidiary unit-wise; and
- (d) the steps taken/proposed to be taken by the Government to provide adequate compensation to these families?

ANSWER
MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) & (b): Coal India Ltd. (CIL) has conducted survey jointly with State authorities in some parts of the command area of Eastern Coalfield Limited (ECL) and Bharat Coking Coalfield Limited (BCCL), subsidiaries of CIL to find out the total no. of families living in coal vulnerable areas. There are no other vulnerable areas in CIL except these areas. The vulnerable areas are taken over from erstwhile private mine owners during nationalisation of coal mines with the enactment of the Coal Mines (Nationalisation) Act, 1973.

ECL and BCCL in association with State Government of West Bengal and Jharkhand have identified families/houses for rehabilitation from identified unstable locations under Master Plan of Raniganj and Jharia Coalfields respectively. Details are as under

1. Raniganj Coalfield under ECL command area - Survey conducted in 2017 by State Govt. of West Bengal, total number of beneficiaries were estimated as 28,991 with 6101 Legal Title Holders, 22668 Non-Legal Title Holders and 222 being Institutions.

2. Jharia Coalfield under BCCL command area - Presently, 81 most vulnerable sites have been identified by joint exercise of Government of Jharkhand (District Authorities) and BCCL management in January 2023. Details of affected families under 81 vulnerable (JMP) sites are as under:

Sl. No.	Type	No. of families affected
1	BCCL Employee	649
2	Legal Title Holder Family	1130
3	Non-Legal Title Holder Family	13301
Total		15080

(c): Number of families rehabilitated including the expenditure incurred thereon during each of the last three years, are as under-

(i) **Raniganj Coalfield under ECL command area:** The details in respect of families rehabilitated and the expenditure incurred during each of the last three years under Raniganj Master Plan, are as under:

Status	2021	2022	2023	Total
No. of families shifted	136	04	05	145
Expenditure incurred (Cr.)	15.456	37.454	72.655	125.565

(ii) **Jharia Coalfield under BCCL command area:** Details of number of families rehabilitated and the expenditure incurred during each of last three years are as under:

(A) For Non-BCCL Families

FY	Expenditure (Rs. Cr.)	Families Shifted
2021-22	206.48	31
2022-23	47.90	3
2023-24	6.40	145
Total	260.78	179

(B) For BCCL Families

FY	Expenditure (Rs. Cr.)	Families Shifted
2021-22	0	20
2022-23	0	231
2023-24	661.57	189
Total	661.57	440

(d): The steps taken/proposed to be taken by the Government to provide adequate compensation to these families are as under-

(i) **Raniganj Coalfield under ECL command area-** To provide adequate compensation to affected families, there was R&R Package in approved Raniganj Master Plan for rehabilitation of Non-ECL families.

(ii) **Jharia Coalfield under BCCL command area-** To provide adequate compensation to affected families, there was R&R Package in approved Jharia Master Plan for rehabilitation of Non-BCCL families.
